

shops have also offered to build bodies for Army vehicles, and this matter is being progressed.

(b) Yes, Sir. Railway Workshops were used for such manufacture during the Second World War.

Singareni Collieries Company

*391. Shri P. Kunhan: Will the Minister of Labour and Employment be pleased to state:

(a) whether it is a fact that record and spot verification for determining the representative union at Godavari Khani Singareni Collieries Company was conducted in October, 1962;

(b) whether it is also a fact that a similar verification was carried out previously; and

(c) if so, why the results of the verification have been withheld since the aforesaid verification was done before the declaration of Emergency?

The Deputy Minister in the Ministry of Labour and Employment (Shri R. K. Malviya): (a) Yes.

(b) Verification was started in December 1961 but had to be postponed in January 1962 as criminal cases were pending against some members of the Union concerned and the labour force was expected shortly to increase substantially with extension of work in the mine.

(c) As Government did not receive the results of verification before the declaration of the Emergency, there was no question of withholding them.

Indians in Mozambique

*392. { Shri Mantri:
Shri Prakash Vir Shastri:
Shri Ram Ratan Gupta:
Shri P. C. Borooah:
Shri Bishanchander Seth:
Shri Yashpal Singh:

Will the Prime Minister be pleased to state:

(a) whether the Portuguese authorities have served notices on two thousand Indians living in Mozambique to quit the country immediately; and

(b) if so, the steps Government propose to take in the matter?

The Deputy Minister in the Ministry of External Affairs (Shri Dinesh Singh): (a) and (b). Government have received reports that the Portuguese authorities have served external orders on a large number of Indians requiring them to leave Mozambique at short notice. A protest has been lodged with the Portuguese Government against these expulsion orders which are in contravention of the terms of the Agreement reached between the Governments of India and Portugal in this regard. At the same time, the Government have requested the U.A.R. authorities to send a representative to Mozambique immediately to afford necessary consular protection to Indian nationals there. Steps are also being taken to increase shipping facilities to enable the Indian nationals concerned to leave Portuguese territories.

कलकत्ते में युद्ध सामग्री की कथित बिक्री

*३९३. श्री रामसेवक यादव : क्या प्रतिरक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि उत्तर पूर्व सीमा अधिकरण (नेफा) को भेजी गई युद्ध सामग्री कलकत्ते में बेची गई थी ;

(ख) यदि हां, तो इस प्रकार बेची गई सामग्री का ब्योरा क्या है ; और

(ग) इस सामान की बिक्री के लिये कौन से लोग जिम्मेदार थे और उनके विरुद्ध क्या कार्यवाही की गई ?

प्रतिरक्षा मंत्री (श्री यशवन्तराव चव्हाण) : (क) लगभग दो सप्ताह हुए समाचार-पत्रों में एक रिपोर्ट थी, कि नेफा को